

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
SITTING AT NEW DELHI**

In

OA No. 32/2020

In the matter of :

Varun

Applicant(s)

Versus

Central Pollution Control Board & ors

Respondent(s)

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FILED BY:

Regional Officer
Bhupinder Singh,
Regional Officer

Haryana State Pollution Control Board, Sonapat
Star Complex, Bahalgrah- Delhi road, Sonipat, Haryana 131001

Date: 7/06/2021

Place: Sonapat

BEFORE THE NATIONAL GREEN TRIBUNAL PRINCIPAL BENCH,
NEW DELHI

Original Application No. 32/2020

In the matter of :

Varun

Applicant(s)

Versus

Central Pollution Control Board & ors

Respondent(s)

**Status Report by Sh. Bhupinder Singh, Regional Officer,
Haryana State Pollution Control Board, Sonipat Region**

MOST RESPECTFULLY SHOWETH:

1. That the present complaint was listed before this Hon'ble NGT on 20.08.2020 and passed an order that " *let the further construction be carried out after three months and report be furnished before the next date by e-mail at judicial-ngt@gov.in in preferably in the form of searchable PDF/OCR support PDF and not in the form of image PDF. The report may also give the status of compliance with reference to PETP standards as well as CETP standards and ground water standards*". Copy of order passed by this Hon'ble NGT dated 20.08.2020 is attached as **Annexure-R/1.**

 2. That inspection of the units as mention in the complaint has been carried out by this office. The status report as per parameter received from Board's lab is attached as **Annexure-R/2.**

3. That Out of 29 units mentioned by the applicant in complaint sample of 20 units were collected by this office found in operation during the time of inspection. The status report as per sampling report received from Board Laboratory, Panchkula is submitted in the table attached as Annexure R-2. As per analysis report received from Board's laboratory, Panchkula 19 units were found complying with the prescribed standard and one unit M/s New Garment found exceeding in TDS (3010 against limit of 2100). Show cause notice has been issued to the defaulting unit vide this office letter no 2792 date 31.12.2020. Remaining 9 units were found closed during the time of inspection.

4. The monitoring of CETP Barhi is being done regularly by this office. The results of last four months obtained from Board's lab, Panchkula are given in table attached as **Annexure-R/3**. From the results as mentioned in the table it can be concluded that CETP is complying in the month of September, October and December. However, one sample was found exceeding in the month of November vide AR No. 4221 dated 12.11.2020. The parameter of BOD (54 against permissible limit of 30) and sulphide (8 against permissible limit of 2) was found exceeding. Show cause notice to HSIIDC, Barhi for CETP was issued by the Board vide No. 2429-2430 dated 02.12.2020. The CETP submitted reply of the show cause notice vide letter dated 11.12.2020. Environmental Compensation of Rs 10,50,000/- has been recommended by this office vide letter No. HSPCB/SR/2951 dated 31.12.2020 to Head Office for the period of violation of 42 days as per guidelines issued by CPCB for calculation of Environment Compensation and HSPCB order dated 29.04.2019 & 20.12.2019.

6. The status of application submitted by the respective units to Central Ground Water Authority for extraction of ground water is given in

table attached as **Annexure-R/4**. These units have not obtained permission from CGWA for ground water extraction therefore action in accordance with law has been initiated against these units.

Conclusion:

1. That sample of 20 units have been collected by this office from the units as mentioned in the complaint and results of 19 units have been found within permissible limit showing that the units are operating their ETP regularly and maintaining the prescribed standards.

2. That parameter of one unit M/s New Garment has been found exceeding in TDS (3050 mg/l against the limit of 2100 mg/l). Show cause notice has been issued to the unit vide letter no. 2792 dated 31.12.2020 for 15 days.

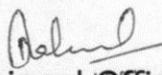
3. That one sample of CETP was found exceeding in the month of November vide AR No. 4221 dated 12.11.2020. The parameter of BOD (54 against permissible limit of 30) and sulphide (8 against permissible limit of 2) was found exceeding. Environmental Compensation of Rs 1050000/- has been recommended by this office for the period of violation of 42 days as per policy.

4. That the units mentioned in complaint has applied to CGWA for ground water extraction but same are pending with CGWA for decision and no unit has been granted permission by CGWA for ground water extraction yet. The Environment Compensation on account of illegal extraction of ground water has been assessed and has been sent to Deputy Commissioner, Sonapat for appropriate action including dismantle of Borewell in accordance with law. The requisite action will be further taken to logical end in coordination with District administration.

5. That the remaining 9 No. of units are found closed during inspection and further action against these units will be taken after operation of these units. Notice has been issued to these units for submission of resumption of operation activity.

Date: 07/01/2021

Place: Sonapat


Regional Officer,
Haryana State Pollution Control Board
Sonapat Region, Sonapat

Item No. 07

Court No. 1

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

(By Video Conferencing)

Original Application No. 32/2020

Varun

Applicant(s)

Versus

Central Pollution Control Board & Ors.

Respondent(s)

Date of hearing: 20.08.2020

**CORAM: HON'BLE MR. JUSTICE ADARSH KUMAR GOEL, CHAIRPERSON
HON'BLE MR. JUSTICE S. P. WANGDI, JUDICIAL MEMBER
HON'BLE DR. SATYAWAN SINGH GARBYAL, EXPERT MEMBER
HON'BLE DR. NAGIN NANDA, EXPERT MEMBER**

Respondent (s): Mr. Rahul Khurana, Advocate for HSPCB

ORDER

1. Grievance in this application is that respondent Nos. 04 to 32 viz. Samarth Industries, Denimo Design Washing Pvt. Ltd., Jyoti Dhaga Udyog Pvt. Ltd., Nutex Knit Fab, Sonu Enterprises, Shivam Enterprises, Addingo Knit Creations, Magnet Industries, Vihan Textiles, Spectrum Washing, Oasis Tex Fab, Anand Knit, Denim Art, Supreme Fashions, Sidhi Vinayak Apparels, Denim Craze, Shadex Creations, Color Zone, M.S. Creations, Tabi Creations, Shivam Fab, M. K. Dyeing, Flora Dyeing House, Gee Aar Threads, Shri Sidhi Vinayak Tex Colour, Fine Dyeing, New Garments, Generous Textiles and Modern Dyeing functioning at Barhi Industrial area in District Sonapat, Haryana, are discharging effluents in open drains resulting in causing of diseases in the area. The industries are 'red' category industries which are grossly polluting but no

action is being taken by the statutory authorities. The applicant made representation on 01.01.2020 to the Haryana State PCB and to the Central Ground Water Authority but no action was taken.

2. Vide order dated 10.02.2020, a factual and action taken report was sought from the State PCB. Accordingly, report dated 11.06.2020 has been filed *inter-alia* stating as follows:

“That the inspection of units mentioned in the application could not be carried out at this stage due to lockdown measures taken by the Government of India in view of Pandemic Covid – 19 and migration of labour during lockdown period. All these units are not in operation during lockdown period therefore inspection of these units could not be done at this stage and shall be carried out after resumption of the operation by these units.”

3. In view of the above, let a further construction be carried out after three months and report be furnished before the next date by e-mail at judicial-ngt@gov.in preferably in the form of searchable PDF/ OCR Support PDF and not in the form of Image PDF. The report may also give status of compliance with reference to PETP standards as well as CETP standards and ground water extraction.

List again on 11.01.2021.

Adarsh Kumar Goel, CP

S. P. Wangdi, JM

Dr. Satyawan Singh Garbyal, EM

Dr. Nagin Nanda, EM

August 20, 2020
Original Application No. 32/2020
A

Parameters	pH value	SS (mg/l)	BOD (mg/l)	COD (mg/l)	O&G (mg/l)	TDS (mg/l)	Ammonic Nitrogen (mg/l)	Sodium Absorption Ratio (mg/l)	Phenolic compound (mg/l)	Sulphide (mg/l)	Total Chromium (mg/l)	Remarks
Sr. No.	Location											
1	M/s Samarath Industries, Plot No 384, Ph-I HSIIDC, Barhi, Sonipat	8.53	114.0	180.0	1232.0	3.5	--	5.91	ND	1.94	ND	Complying
2	M/s Denimo Design Washing Pvt. Ltd, Plot No 381, Ph-I HSIIDC, Barhi, Sonipat	7.74	8.0	40.0	14.0	ND	--	3.53	ND	ND	ND	Complying
3	M/s Shivam Enterprises, Plot No. 274, Ph-I HSIIDC, Barhi, Sonipat	7.88	60	27	120	ND	ND	3.53	ND	ND	ND	Complying
4	Addingo Knit Creations, Plot No. 217, Ph-I HSIIDC, Barhi, Sonipat	7.64	46	7.0	32.0	ND	ND	1.86	ND	ND	ND	Complying
5	Vihan Industries, Plot No 210, Ph-I HSIIDC, Barhi, Sonipat	6.50	35	11	54	ND	ND	3.54	ND	ND	ND	Complying
6	Spectrum Washing, Plot No. 130, Ph-II, HSIIDC, Barhi, Sonipat	8.60	20.0	42.0	160.0	ND	ND	1.96	ND	ND	ND	Complying
7	Oasis Textfab, Plot No. 500, Ph-II, HSIIDC, Barhi, Sonipat	8.02	22	12	52	ND	ND	3.95	ND	ND	ND	Complying
8	Anand Knit, Plot No. 650-651, Ph-II, HSIIDC, Barhi, Sonipat	8.02	22.0	12.0	52.0	ND	ND	3.95	ND	ND	ND	Complying
9	Denim Craze, Plot No. 550-553, Ph-II, HSIIDC, Barhi, Sonipat	7.25	210	82	296	ND	ND	1.66	ND	ND	ND	Complying
10	Shadex Creations, Plot No 661, Ph-II, HSIIDC, Barhi, Sonipat	8.04	29	36	140	ND	ND	2.67	ND	ND	ND	Complying
11	Colour Zone, Plot No 598, Ph-II, HSIIDC, Barhi, Sonipat	7.56	130	62	220	ND	ND	1.11	ND	ND	ND	Complying

12	M.S Creations, Plot No. 561, Ph-II, HSIIDC, Barhi, Sonipat	6.59	44.0	68.0	236.0	ND	1818	ND	4.24	ND	ND	ND	ND	Complying
13	Tabi Creations, Plot No 540, Ph-II, HSIIDC, Barhi, Sonipat	7.53	135.0	120.0	532.0	3.5	1710	ND	1.94	ND	ND	ND	ND	Complying
14	M.K Dyeing, Plot No 98-99, HSIIDC, Barhi, Sonipat	8.59	68	52	204	ND	1380	ND	1.86	ND	ND	ND	ND	Complying
15	Flora Dyeing House, Plot No 392, Ph-I, HSIIDC, Barhi, Sonipat	8.55	48	110	400	ND	1230	ND	2.34	ND	ND	ND	ND	Complying
16	Shri Sidhi Vinayak Tex Colour, Plot No. 495, Ph-II, HSIIDC, Barhi, Sonipat	7.92	24	8.0	44.0	ND	722	ND	6.43	ND	ND	ND	ND	Complying
17	Fine Dyeing, Plot No. 400-401, HSIIDC, Barhi, Sonipat	7.39	13	7.0	36.0	ND	--	ND	6.37	ND	ND	ND	ND	Complying
18	Modern Dyeing Pvt. Ltd., Plot No. 527, phase II, HSIIDC, Indl. Estate, Barhi, Sonipat	8.21	37	9	46	ND	1980	2.64	0.51	ND	ND	ND	ND	Complying
19	Denim Art, Plot No. 523 D, Phase-II, HSIIDC, Barhi, Sonipat	7.89	29	10	48	ND	1354	ND	0.53	ND	ND	ND	ND	Complying
20	New Garment, Plot No. 200, HSIIDC, Barhi, Sonipat	7.82	42	46	168	3.5	3010	ND	3.70	ND	ND	ND	ND	Non-Complying

Sr. No	Name and Address of the CETP	Capacity (MLD)	Report No. & date	Observed final effluent quality														Remarks
				pH	TSS	BOD	COD	Oil & Grease	TDS	Ammonical Nitrogen	Sodium absorption ratio	Phenolic Compound	Sulphide	Total Chromium				
Permissible Limits (mg/l)				6-9	100	30	250	10	2100	50	26	1	2	2				
1	IE Barhi, Sonepat	16	3771 dt. 22.09.20	7.18	14	19	65.6	BDL (DL=2)	--	ND	--	--	ND	N.D	Complying			
			4008 dt. 14.10.20	8.3	16	17	60.8	BDL (DL=2)	1002	ND	9.13	ND	ND	N.D	Complying			
			4175 dt. 06.11.20	8.25	66	25	128	BDL (DL=2)	826	ND	4.87	ND	ND	N.D	Complying			
			4221 dt. 12.11.20	7.68	80	54	236	4.0	1048	ND	--	ND	8	ND	Non Complying			
			4571 dt. 28.12.20	8.40	27	7.5	48	ND	366	ND	4.27	ND	ND	ND	Complying			

Annexure-R/4

Sr. No	Name and Address of Units	Source of water consumption	Status of application submitted to CGWA	Present status of permission obtained from CGWA	Action taken
1	M/s Samarath Industries, Plot No 384, Ph-I HSIIDC, Barhi, Sonipat	HSIIDC supply	Not required. As the unit uses HSIIDC supply for fresh water consumption.	Not required	Not required as the unit is using HSIIDC supply only.
2	M/s Shivam Enterprises, Plot No. 274, Ph-I HSIIDC, Barhi, Sonipat	HSIIDC supply and borewell	The unit has submitted application to CGWA vide application no. 21-4/1742/HR/IND/2019	Application is pending with CGWA and in process.	The Environment Compensation on account of illegal extraction of ground water has been assessed and has been sent to Deputy Commissioner, Sonipat for appropriate action including dismantle of Borewell in accordance with law.
3	Addingo Knit Creations, Plot No. 217, Ph-I HSIIDC, Barhi, Sonipat	HSIIDC supply and borewell	The unit has submitted application to CGWA vide application no. 21-4/2928/HR/IND/2020.	Application is pending with CGWA and in process.	The Environment Compensation on account of illegal extraction of ground water has been assessed and has been sent to Deputy Commissioner, Sonipat for appropriate action including dismantle of Borewell in accordance with law.
4	Vihan Industries, Plot No 210, Ph-I HSIIDC, Barhi, Sonipat	HSIIDC supply and borewell	The unit has submitted application to CGWA vide application no. 21-4/2173/HR/IND/2019.	Application is pending with CGWA and in process.	The Environment Compensation on account of illegal extraction of ground water has been assessed and has been sent to Deputy Commissioner, Sonipat for appropriate action including dismantle of Borewell in accordance with law.
5	Spectrum Washing, Plot No. 130, Ph-II, HSIIDC, Barhi, Sonipat	HSIIDC supply and borewell	The unit has submitted application to CGWA vide application no. 21-4/1567/HR/IND/2018.	Application is pending with CGWA and in process.	The Environment Compensation on account of illegal extraction of ground water has been assessed and has been sent to Deputy Commissioner, Sonipat for appropriate action including dismantle of Borewell in accordance with law.
6	Anand Knit, Plot No. 650-651, Ph-II, HSIIDC, Barhi, Sonipat	HSIIDC supply and borewell	The unit has submitted application to CGWA vide application no. 21-4/1540/HR/IND/2018.	Application is pending with CGWA and in process.	The Environment Compensation on account of illegal extraction of ground water has been assessed and has been sent to Deputy Commissioner, Sonipat for appropriate action including dismantle of Borewell in accordance with law.
7	Shadex Creations, Plot No 661, Ph-II, HSIIDC, Barhi, Sonipat	HSIIDC supply and borewell	The unit has submitted application to CGWA vide application no. 21-4/1130/HR/IND/2017	Application is pending with CGWA and in process.	The Environment Compensation on account of illegal extraction of ground water has been assessed and has been sent to Deputy Commissioner, Sonipat for appropriate action including dismantle of Borewell in accordance with law.

8	Colour Zone, Plot No 598, Ph-II, HSIIDC, Barhi, Sonipat	HSIIDC supply and borewell	The unit has submitted application to CGWA vide application no. 21-4/1407/HR/IND/2018	Application is pending with CGWA and in process.	The Environment Compensation on account of illegal extraction of ground water has been assessed and has been sent to Deputy Commissioner, Sonipat for appropriate action including dismantle of Borewell in accordance with law.
9	M.S Creations, Plot No. 561, Ph-II, HSIIDC, Barhi, Sonipat	HSIIDC supply and borewell	The unit has submitted application to CGWA vide application no. 21-4/1131/HR/IND/2017	Application is pending with CGWA and in process.	The Environment Compensation on account of illegal extraction of ground water has been assessed and has been sent to Deputy Commissioner, Sonipat for appropriate action including dismantle of Borewell in accordance with law.
10	Tabi Creations, Plot No 540, Ph-II, HSIIDC, Barhi, Sonipat	HSIIDC supply and borewell	The unit has submitted application to CGWA vide application no. 21-4/1107/HR/IND/2017	Application is pending with CGWA and in process.	The Environment Compensation on account of illegal extraction of ground water has been assessed and has been sent to Deputy Commissioner, Sonipat for appropriate action including dismantle of Borewell in accordance with law.
11	M.K Dyeing, Plot No 98-99, HSIIDC, Barhi, Sonipat	HSIIDC supply and borewell	The unit has submitted application to CGWA vide application no. 21-4/957/HR/IND/2017.	Application is pending with CGWA and in process.	The Environment Compensation on account of illegal extraction of ground water has been assessed and has been sent to Deputy Commissioner, Sonipat for appropriate action including dismantle of Borewell in accordance with law.
12	Flora Dyeing House, Plot No 392, Ph-I, HSIIDC, Barhi, Sonipat	HSIIDC supply and borewell	The unit has submitted application to CGWA vide application no. 21-4/1981/HR/IND/2019	Application is pending with CGWA and in process.	The Environment Compensation on account of illegal extraction of ground water has been assessed and has been sent to Deputy Commissioner, Sonipat for appropriate action including dismantle of Borewell in accordance with law.
13	Shri Sidhi Vinayak Tex Colour, Plot No. 495, Ph-II, HSIIDC, Barhi, Sonipat	HSIIDC supply and borewell	The unit has submitted application to CGWA vide application no. 21-4/970/HR/IND/2017.	Application is pending with CGWA and in process.	The Environment Compensation on account of illegal extraction of ground water has been assessed and has been sent to Deputy Commissioner, Sonipat for appropriate action including dismantle of Borewell in accordance with law.
14	Fine Dyeing, Plot No. 400-401, HSIIDC, Barhi, Sonipat	HSIIDC supply and borewell	The unit has submitted application to CGWA vide application no. 21-4/1558/HR/IND/2018	Application is pending with CGWA and in process.	The Environment Compensation on account of illegal extraction of ground water has been assessed and has been sent to Deputy Commissioner, Sonipat for appropriate action including dismantle of Borewell in accordance with law.
15	Denim Art, Plot No. 523 D, Phase-II, HSIIDC, Barhi,	HSIIDC supply and	The unit has submitted application to	Application is pending with CGWA and in	The Environment Compensation on account of illegal extraction of ground water has been

	Sonipat	borewell	CGWA vide application no. 21-4/1122/HR/IND/2017	process.	assessed and has been sent to Deputy Commissioner, Sonipat for appropriate action including dismantle of Borewell in accordance with law.
16	M/s Denimo Design Washing Pvt. Ltd, Plot No 381, Ph-I HSIIDC, Barhi, Sonipat	HSIIDC supply and borewell	--	--	The Environment Compensation on account of illegal extraction of ground water has been assessed and has been sent to Deputy Commissioner, Sonipat for appropriate action including dismantle of Borewell in accordance with law.
17	Oasis Textfab, Plot No. 500, Ph-II, HSIIDC, Barhi, Sonipat	HSIIDC supply and borewell	--	--	The Environment Compensation on account of illegal extraction of ground water has been assessed and has been sent to Deputy Commissioner, Sonipat for appropriate action including dismantle of Borewell in accordance with law.
18	Denim Craze, Plot No. 550-553, Ph-II, HSIIDC, Barhi, Sonipat	HSIIDC supply and borewell	--	--	The Environment Compensation on account of illegal extraction of ground water has been assessed and has been sent to Deputy Commissioner, Sonipat for appropriate action including dismantle of Borewell in accordance with law.
19	New Garment, Plot No. 200, HSIIDC, Barhi, Sonipat	HSIIDC supply and borewell	--	--	The Environment Compensation on account of illegal extraction of ground water has been assessed and has been sent to Deputy Commissioner, Sonipat for appropriate action including dismantle of Borewell in accordance with law.
20	Modern Dyeing Pvt. Ltd., Plot No. 527, phase II, HSIIDC, Indl. Estate, Barhi, Sonipat	HSIIDC supply and borewell	The unit has submitted application to CGWA vide application no. 21-4/989/HR/IND/2017	Application is pending with CGWA and in process.	The Environment Compensation on account of illegal extraction of ground water has been assessed and has been sent to Deputy Commissioner, Sonipat for appropriate action including dismantle of Borewell in accordance with law.
21	M/s Jyoti Dhaga Udyog Plot No. 406-417, Phase-1, HSIIDC, Barhi, Sonipat	HSIIDC supply and borewell	The unit has submitted application to CGWA vide application no. 21-4/1185/HR/IND/2018	Application is pending with CGWA and in process.	The unit found closed during inspection.
22	Nutex Knit Fab, Plot No. 35, Phase-1, HSIIDC, Barhi, Sonipat	HSIIDC supply and borewell	The unit has submitted application to CGWA vide application no. 21-4/1586/HR/IND/2018	Application is pending with CGWA and in process.	The unit found closed during inspection.

23	Sonu Enterprises, Plot No. 358, Ph-1, HSI IDC, Barhi, Sonipat	HSI IDC supply and borewell	The unit has submitted application to CGWA vide application no. 21- 4/2173/HR/IND/20 17	Application is pending with CGWA and in process.	The unit found closed during inspection.
24	Gee AAR Thread, Plot no. 665, Ph-2, HSI IDC, Barhi, Sonipat	HSI IDC supply and borewell	The unit has submitted application to CGWA vide application no. 21- 4/1560/HR/IND/20 18	Application is pending with CGWA and in process.	The unit found closed during inspection.
25	Magnet Industries, Plot No. 230, Ph-1, HSI IDC, Barhi, Sonipat	HSI IDC supply and borewell	--	--	The unit is lying closed
26	Shivam Fab, Plot No. 281, Ph-1, HSI IDC, Barhi, Sonipat	HSI IDC supply and borewell	--	--	The unit is lying closed
27	Generous Textile, Plot No. 383, Ph-1 HSI IDC, Barhi, Sonipat	HSI IDC supply and borewell	--	--	The unit is lying closed.
28	Sidhi Vinayak Apparel, Plot No. 473D, Ph-2, HSI IDC, Barhi, Sonipat	HSI IDC supply and borewell	--	--	The unit found closed during inspection.
29	Supreme Fashion, Plot No. 524D, 524E, Phase-2, HSI IDC, Barhi, Sonipat	HSI IDC supply and borewell	--	--	The unit is lying closed

